

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1295  
ANSWERED ON:10.12.2003  
RESOLUTION OF OIC ON J & K  
CHANDRA NATH SINGH;NVEDITA MANE;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the recently adopted resolution on Jammu and Kashmir by the Organization of Islamic countries;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

- (a) Yes, Sir.
- (b) The Summit (Putrajaya) Declaration did not contain references to any country / regional issues (including J&K). However the OIC Summit Communiqué, the Statement of the OIC Secretary General, Declaration of the OIC Contact Group on J&K and other routine OIC Resolutions contain references to J&K as in the past but with incremental changes.
- (c) The OIC has no locus standi in matters concerning internal affairs. The Government of India therefore rejects all such resolutions and references outright.